

अंशदायी स्वास्थ्य सेवा योजना के अन्तर्गत नहीं लिया गया जिससे उनको पर्याप्त कठिनाइयों का सामना करना पड़ रहा है; और

(घ) यदि हां, तो वे संभवतः कब तक योजना के अन्तर्गत आ जायेंगे ?

शिक्षा मंत्री (डा० का० ला० श्रीमाली) :

(क) और (ख). दिल्ली के राजकीय स्कूलों के अध्यापकों को वेतन, पेंशन आदि के वे सभी लाभ प्रदान कर दिए गए हैं जो वेतन आयोग की सिफारिशों आधार पर सरकार ने अन्य कर्मचारियों को प्रदान किए हैं। इनके अतिरिक्त अध्यापकों के बच्चे उत्तर-मैट्रिक अध्ययन के लिये योग्यता छात्रवृत्तियों के भी अधिकारी हैं।

(ग) अंशदायी स्वास्थ्य सेवा योजना, दिल्ली प्रशासन के कर्मचारियों के लिए, जिनमें राजकीय स्कूलों के अध्यापक भी शामिल हैं, अभी लागू नहीं की गई है। लेकिन वे, चिकित्सा पर किये गये खर्च की प्रतिपूर्ति के हकदार हैं और इस प्रकार उन्हें कोई कठिनाई नहीं है।

(घ) अंशदायी स्वास्थ्य सेवा योजना को दिल्ली प्रशासन के कर्मचारियों के लिये लागू करने का अभी कोई प्रस्ताव नहीं है।

All-India Education Service

*307. { Shrimati Maimoona Sultan:
Shri E. Madhusudan Rao:

Will the Minister of Education be pleased to state:

(a) whether Government have formulated a scheme for constituting an All-India Education Service as recommended by the Central Advisory Board of Education; and

(b) if so, what are the broad outlines of this scheme?

The Minister of Education (Dr. K. L. Shrimall): (a) and (b). The matter is under consideration.

Retention Prices of Steel and Pig Iron

*309. { Shri Indrajit Gupta:
Shri Vidya Charan Shukla:
Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether the retention prices of steel and pig iron have been fixed upto 31st March, 1962;

(b) the reason for keeping such price fixation pending since 1st April, 1960; and

(c) the basis and advantages of fixing retention prices with retrospective effect?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): (a). Final retention prices payable for the period 1960-61 and 1961-62 have not yet been fixed. The current prices are provisional.

(b). A reference to the Tariff Commission for recommending 'normal' retention prices could be made only after the Private Sector Steel Plants had completed their expansions and the Public Sector Plants had gone into operation on a regular basis. The question could therefore be referred to the Tariff Commission not earlier than the close of 1960-61. The Commission also took time over their report which has been received only a few days back, because the fixation of retention prices for this period involves consideration of many new and complex issues.

(c). The only advantage in fixing retention prices with retrospective effect is that the actual production during the period under review can be taken into consideration instead of the prices being based on estimates of future production.

Central Zonal Council

*310. Shri Vidya Charan Shukla:
Will the Minister of Home Affairs be pleased to state:

(a) since when the meeting of Central Zonal Council has not been held; and

(b) the reasons for not holding the regular meeting?

The Minister of Home Affairs (Shri Lal Bahadur Shastri): (a) and (b). The last meeting of Central Zonal Council was held on 28th August, 1960. It was proposed to hold a meeting of the Council in November, 1961, but due to the preoccupation of the Members of the Council with general elections and other pressing State matters, the meeting had to be postponed.

New Universities in Third Plan

***316. Shri Birendra Bahadur Singh:** Will the Minister of Education be pleased to state:

(a) whether the University Grants Commission has appointed a committee to advise on the proposals of various State Governments to establish new universities during the Third Plan period;

(b) if so, who are the members of the Committee;

(c) whether the Committee has so far held any meeting; and

(d) if so, the details of its deliberations?

The Minister of Education (Dr. K. L. Shrimali): (a) Yes, Sir.

(b) (1) Dr. D S Kothari, Chairman, University Grants Commission.

(2) Dr. A. L. Mudaliar, Vice-Chancellor, Madras University.

(3) Dr. A. C. Joshi, Vice-Chancellor, Panjab University.

(4) Shri Prem Kirpal, Education Secretary, Government of India.

(5) Shri S. Bhoothalingam, Finance Secretary, Government of India.

(6) Prof. M. V. Mathur, Department of Economics and Public Administration, University of Rajasthan.

(7) Secretary, University Grants Commission.

(c) Yes, three meetings.

(d) The Committee has not yet made final decisions. It is not considered advisable to disclose their discussions at this stage.

Polish Collaboration in Coal Industry

***320.** { **Shri A. V. Raghavan:**
Shri Oza:

Will the Minister of Mines and Fuel be pleased to state:

(a) whether a deep shaft mine, the first of its kind in India is being sunk at present in Sudamdih with technical and financial collaboration of the Polish Government.

(b) when this project is expected to be completed;

(c) whether any exploratory talks were held with Poland for widening Polish-Indian collaboration in mining in view of the persistent coal shortage in the country; and

(d) if so, the results thereof?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) Yes; the Sudamdih deep mine is being developed with Polish collaboration, which will bring in new techniques of sinking shafts.

(b) On present indications, this mine is expected to go into initial production in 1964-65.

(c) Since the industrial demand for coal is fast increasing, and Polish techniques are highly advanced, the possibility of further widening the scope of Indo-Polish collaboration in the matter of developing deep shaft mines is being explored.

(d) Does not arise at this stage.

Jammu Srinagar Road

***321.** { **Shri Sham Lal Saraf:**
Bakshi Abdul Rashid:
Shri Abdul Ghani Goni:

Will the Minister of Defence be pleased to state: